

1998 are as under:

State	Amount Due	Amount Paid	(Rs. in Crores)
			Outstanding Dues (excluding disputed shares)
Madhya Pradesh	1052.34	488.89	509.41
Maharashtra	498.48	329.13	143.75
Rajasthan	294.86	62.95	222.00
Total	1845.68	880.97	875.16 (excluding disputed share of Rs. 89.55 crores)

(e) and (f) The issue regarding payment of share costs of Sardar Sarovar Project to Government of Gujarat by other party States has been discussed in several meetings of Narmada Control Authority and Sardar Sarovar Construction Advisory Committee and the States have been apprised of the need for immediate settlement of outstanding dues to the Government of Gujarat. The issue was also considered by the Review Committee for Narmada Control Authority in its seventh meeting held on 13.11.1996 where the States agreed to expedite the payment. The party States also agreed to make suitable provisions for the purpose in their Annual Plan/Budget. The Union Ministry of Water Resources are continuously requesting the concerned States to expedite the payment of their share cost to Gujarat.

#### Development of Energy

2178. SHRI PRABHASH CHANDRA TIWARI : Will the PRIME MINISTER be pleased to state:

(a) whether there is ample scope for production and development of energy from Non-conventional sources in Bihar;

(b) if so, the efforts made to explore the available resources; and

(c) the plan formulated for the development of Non-Conventional Energy in the Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes Sir. The Ministry of Non-Conventional Energy Sources is implementing a wide range of programmes for the production and development of non-conventional energy sources such as Biogas plants, Improved Chulhas, Biomass gasification and Briquetting plants, Solar Thermal Water Heating, both domestic and

industrial, Solar Photovoltaic energy based rural home-lighting, lanterns, water pumping for irrigation and village level power plants, grid connected power from Wind Energy, Small Hydro, Biomass Combustion, Bagasse-based Co-generation and Solar Photovoltaic Energy and energy from Urban and Industrial Wastes, throughout the country including in the State of Bihar.

(c) The Ninth Five Year Plan is yet to be approved. However, Bihar Renewable Energy Development Agency (BREDA) which is the State Nodal Agency for Non-Conventional Energy Sources, in the State of Bihar, has proposed its Ninth Five Year Plan programmes for the distribution/installation of non-conventional energy systems/devices as follows:

Family Size Biogas Plants	-	10,000 nos.
Institutional Biogas Plants	-	50 nos.
Biomass Gasifiers	-	50 nos.
Improved Chulhas	-	2,00,000 nos.
Solar Lanterns	-	60,000 nos.
Solar Fridge	-	20 nos.
Solar Domestic Lighting Systems	-	2,000 nos.
Solar Water Heating System	-	25,000 Litres/day
Solar Cookers	-	10,000 nos.
Wind Mills	-	500 nos.

[Translation]

#### Bansagar Project

2179. SHRI CHANDRAMANI TRIPATHI : Will the PRIME MINISTER be pleased to state :

(a) the time by which the Bansagar Project in Madhya Pradesh was to be completed;

(b) the estimated cost and the total amount spent thereon till March 31, 1998;

(c) the percentage of work of the main dam, canals and power plant completed so far, separately, and the percentage of work still pending; and

(d) the time by which the remaining work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Bansagar Project